

recruitment of 9505 ANMs on contract and 2120 Community Health Centers have been operationalised as First Referral Units.

Health insurance scheme for CGHS beneficiaries

†801. SHRI AMIR ALAM KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is going to introduce Health Insurance Scheme for CGHS beneficiaries and the pensioners;

(b) if so, the details thereof;

(c) whether the CGHS facility would be withdrawn after the implementation of the Health Insurance Scheme;

(d) if so, the details thereof; and

(e) to what extent the said Health Insurance Scheme is likely to reduce the financial burden on the ex-chequer, would provide quality health facilities to the employees and remove corruption?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) The Sixth Central Pay Commission recommended the introduction of health insurance scheme for Central Government Employees and pensioners. It had recommended that for existing employees and pensioners, the scheme should be available on a voluntary basis subject to their paying prescribed contribution. It had also recommended that the health insurance scheme should be compulsory for new Government employees who would be joining service after the introduction of the Scheme. Similarly, it had recommended that new retirees after the introduction of the insurance scheme would be covered under the scheme.

Ministry of Health & Family Welfare has floated an Expression of Interest from Insurance companies providing health Insurance and health insurance Consultants for implementation of the proposed Central Government Employees and Pensioners Health Insurance Scheme (CGEPHIS) for Central Government employees and pensioners on an all India basis.

Fake drugs from China

802. SHRI TARIQ ANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that after electronic items, fake Chinese drugs are coming to India now;

(b) if so, who is the responsible authority to check it and whether it is well equipped; and

(c) if not, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) During the recent past, three cases of import of bulk drugs from unregistered source originating from

†Original notice of the question was received in Hindi

China were detected at Chennai sea port by the officers of Central Drugs Standard Control Organization (CDSCO). The import of drugs from unregistered source is not permitted under the Drugs and Cosmetic Act 1940 and Rules 1945.

The import of drugs is handled alongwith other goods at the port of entry. Drugs being imported into the country are in the control of customs department which as per norms refers the cases to CDSCO for no objection for the purpose of import. After receiving no objection the drugs are released by the custom authorities. The system is well equipped and functioning properly.

Proposal for upgradation of Rajendra Prasad Government Medical College, Shimla

803. SHRIMATI VIPLOVE THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to upgrade Rajendra Prasad Government Medical College, Shimla under Pradhan Mantri Swasthya Suraksha Yojana;

(b) if so, the current status of the proposal; and

(c) by when the work of upgradation of said college is likely to be started?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) It is proposed to upgrade Rajendra Prasad Government Medical College, Tanda, at an outlay of Rs.150 Cr. comprising Central contribution of Rs.125 Cr. and State's contribution of Rs.25 crore, in the 2nd phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Union Cabinet has approved the proposal on 5.2.2009. Project Consultant has been appointed and necessary modalities for implementation of the upgradation scheme are being worked out with the State Government.

(c) The work of upgradation will be started by the end of 2009.

Isolated wards for swine flu patients

804. SHRI P. RAJEEVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many swine flu cases have been reported in the country;

(b) what are the preventive measures taken by Government to curb the outbreak of the disease;

(c) whether special medical teams are functioning at International Airports and ports to detect the disease from foreigners who visit India; and

(d) whether any isolated wards are provided to patients who suffer from this disease in Government hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As on 7th July, 2009 there have been 153 laboratory confirmed cases of Influenza A H1N1 [earlier referred as Swine Flu] in the country.